

[Shri Raghuramiah]
under sub-section (1) of section 619A of the Companies Act, 1956:

- (i) Annual Report of the Mazagon Dock Limited, Bombay, for the year ended 31st March, 1963, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1811/63.]
- (ii) Annual Report of the Garden Reach Workshops, Limited, Calcutta, for the year ended 31st March, 1963, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1812/63.]

NOTIFICATIONS UNDER THE EMPLOYEES' PROVIDENT FUNDS ACT AND APPRENTICES ACT AND GOVERNMENT RESOLUTION re CENTRAL WAGE BOARD FOR JUTE INDUSTRY

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri Pattabhi Raman):
I beg to lay on the Table—

- (1) a copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952:
 - (i) The Employees' Provident Funds (Fifteenth Amendment) Scheme, 1963 published in Notification No. G. S. R. 1401 dated the 24th August, 1963.
 - (ii) The Employees' Provident Funds (Seventeenth Amendment) Scheme, 1963 published in Notification No. G. S. R. 1433 dated the 29th August, 1963. [Placed in Library. See No. LT-1813/63.]

- (2) a copy of Notification No. G. S. R. 1605, dated the 5th October, 1963 under sub-section (2) of section 4 of the Employees' Provident Funds Act, 1952, extending the said Act to the distilling and rectifying of spirits (not falling under industrial and power alcohol) and blending of spirits industry. [Placed in Library. See No. LT-1814/63.]
- (3) a copy of the Central Apprenticeship Council (Amendment) Rules, 1963 published in Notification No. G. S. R. 1465 dated the 7th September, 1963, under sub-section (3) of section 37 of the Apprentices Act, 1961. [Placed in Library. See No. 1815/63.]
- (4) a copy of Government Resolution No. WB-5(16)/63 dated the 27th September, 1963 accepting the recommendations of the Central Wage Board for Jute Industry. [Placed in Library. See No. LT-1816/63.]

12.23 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following twelve Bills passed by the Houses of Parliament and assented to by the President since a report was last made to the House on the 16th September, 1963:—

- (1) The Export (Quality Control and Inspection) Bill, 1963.
- (2) The All-India Services (Amendment) Bill, 1963.
- (3) The Institutes of Technology (Amendment) Bill, 1963.